CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No.327/2016 In OA No.2351/2013

New Delhi, this the 18th day of July, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Ex H/Nb Sub Arvind Kumar Minhas R/o C/o Shri R.N.Tiwari House No.10-A, Block A-1, Guru Nanak Marg Sant Nagar, Burari Delhi – 110 084.

.... Petitioner

(By Advocate: None for the applicant)

VERSUS

- G.Mohan Kumar
 Union of India
 Ministry of Defence
 South Block, Raisinha Hills
 Room No.101-A
 New Delhi 110 001 (Through Principal Secretary, MoD).
- 2. Dr. S.K.Christopher
 Secretary, R&D Department & Director
 General R&D, Defence Research &
 Development Organization
 M/o Defence, Govt. of India
 DRDO Bhawan, Rajaji Marg
 New Delhi 110 001.
- 3. Dr. Vijaya Singh

Director

Centre for Personnel Talent Management (CEPTAM) Defence R&D Organization, Ministry of Defence,

Govt. of India

Metcalfe House

Delhi-110 054.

.... Contemnor/Respondent.

(By Advocate: Shri Gyanender Singh)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

Heard.

- 2. When this matter is taken up for hearing, the learned counsel for the respondents, while producing an offer of appointment letter dated 24.05.2017 submits that they have fully complied with the Orders of this Tribunal.
- 3. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed and notices issued to the respondents are discharged. No costs.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)

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